

@IN THE SUPREME COURT OF INDIA
CRIMINAL ORIGINAL JURISDICTION
TRANSFER PETITION (CRIMINAL) NO. 103 OF 2012

REKHA DEVI ... Petitioner

VERSUS

PRAMOD KUMAR TIWARI ... Respondent

O R D E R

The instant petition is filed seeking transfer of Criminal Miscellaneous Case No. 15 of 2011 titled as 'Rekha Devi v. Pramod Kumar Tiwari' pending before the Court of ACJM, Court-22, Rai Bareilly, Uttar Pradesh to the competent Court having jurisdiction at District Court, Chandigarh.

Nobody has put in appearance on behalf of the respondent though service of notice is complete.

Having heard learned counsel for the petitioner and having considered the facts and circumstances of the case, we deem it fit and proper to allow the transfer petition.

Accordingly, Criminal Miscellaneous Case No. 15 of 2011 titled as 'Rekha Devi v. Pramod Kumar Tiwari' pending before the Court of ACJM, Court-22, Rai Bareilly, Uttar Pradesh, is ordered to be transferred to the Court of District Judge, District Court, Chandigarh, who may decide the case or assign it to a Court of competent jurisdiction.

Let the records of the case be transferred to the concerned Court without delay.

The transfer petition stands allowed.

....., J.

[A.K. SIKRI]

....., J.

[N.V. RAMANA]

New Delhi;

September 27, 2016.

ITEM NO.6 COURT NO.10 SECTION XVIA
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition (Criminal) No. 103/2012

REKHA DEVI Petitioner(s)

VERSUS

PRAMOD KUMAR TIWARI Respondent(s)

(With appln. (s) for stay and office report)

Date : 27/09/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI

HON'BLE MR. JUSTICE N.V. RAMANA

For Petitioner(s)

Mr. Ram Naresh Yadav, Adv.

Mr. Sunil K. Sharma, Adv.

Mr. Barajesh Pandey, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Nobody has put in appearance on behalf of the respondent though service of notice is complete.

The transfer petition stands allowed in terms of the signed order.

(Nidhi Ahuja) (Tapan Kr. Chakraborty)

Court Master Court Master

[Signed order is placed on the file.]